

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 736 /Confdl./2019  
I-8-2/2010 (Pt.-III)

Bilaspur, dated the 02<sup>nd</sup> July, 2019

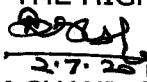
The following Labour Judges of the Labour Court as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) and posted as Labour Judge of Labour Court at the place shown in Column No. (4) having jurisdiction of the Revenue District mentioned in Column No. (5) from the date they assume charge of their office(s): -

**TABLE**

| S. No. | Name & presently posted as                     | From        | To        | Jurisdiction of the Court  | Posted as                       |
|--------|--|-------------|-----------|--|---------------------------------|
| (1)    | (2)  | (3)         | (4)       | (5)  | (6)                             |
| 1.     | Shri S.L. Matre, Labour Judge, Labour Court    | Bilaspur    | Jagdalpur | Bastar (Jagdalpur), Dakshin Bastar (Dantewara), Kondagaon, Narayanpur, Bijapur and Sukma | Labour Judge, Labour Court,     |
| 2.     | Shri P.K. Soni, Labour Judge, Labour Court     | Ambikapur   | Raigarh   | Raigarh & Jashpur  | Labour Judge, Labour Court      |
| 3.     | Shri S.K. Tripathi, Labour Judge, Labour Court | Rajnandgaon | Raipur    | Raipur & Gariaband   | Labour Judge, Labour Court No.1 |

**Note:** Shri S.K. Tripathi is also assigned the additional charge of Labour Court No.2, Raipur consequent upon his transfer as Labour Judge, Labour Court No.1, Raipur until further orders

BY ORDER OF THE HIGH COURT

  
2.7.2019  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 737 /Confdl./2019  
I-8-2/2010 (Pt.-III)

Bilaspur, dated the 02<sup>nd</sup> July, 2019

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(2)

- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20)
  - a) Shri S.L. Matre, Labour Judge, Labour Court, Bilaspur,
  - b) Shri P.K. Soni, Labour Judge, Labour Court, Ambikapur,
  - c) Shri S.K. Tripathi, Labour Judge, Labour Court, Rajnandgaon,

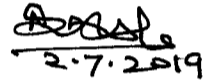
*for information and compliance. They are directed to take charge at their new place of posting on or before 18<sup>th</sup> July, 2019.*

- (21) President, Industrial Court, Raipur for information. He is requested to impress upon the transferred Officers that if they are in occupation of Government accommodation, they should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officers to this Registry.
- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetara/ Bastar at Jagdalpur/ Bilaspur /Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Uttar Bastar (Kanker)/ Kondagaon/ Surajpur for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Criminal/ Central Filing/Supreme Court & Copying/ O/o R.G./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.

Contd....3/-

(3)

- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Writ & Central Filing/ Confidential/ Vigilance and I. & E./ Works/Elimination Cell), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential/ Establishment/ District Establishment /Library/ Pension /Protocol Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
2.7.2019

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL